

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219

Company Appeal-60/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 24(1), New Delhi ...

Appellant

Versus

RoC (Sri Anand Shelter Construction Ltd. ...

Respondent

Under Section: 252

Order delivered on 17.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Mr. Puneet Rai Sr. Standing Counsel Advocate

ORDER

Due to paucity of time, the matter is re-notified to 28.02.2023.

**Sd/-
COURT OFFICER**